

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 8448 OF 2001

KRISHNA GOPAL KAKANI

Appellant (s)

VERSUS

BANK OF BARODA

Respondent(s)

(With office report)

Date: 02/04/2008 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE

HON'BLE MR. JUSTICE HARJIT SINGH BEDI

For Appellant(s)

Mr. Tapas Ray, Sr. Adv.

Mr. Sushil Kumar Jain, Adv.

Mr. Puneet Jain, Adv.

Mr. Sarad Kr. Singhania, Adv.

For Respondent(s)

Mr. Pramod B. Agarwala, Adv.

Ms. Praveena Gautam, Adv.

Mr. Nitin Kant Setia, Adv.

UPON hearing counsel the Court made the following
ORDER

Heard Mr. Tapas Ray, learned Senior Counsel for the
appellant and Mr. Pramod B. Agarwala, learned counsel for the
respondent. Hearing concluded. Judgment reserved.

(A.D. Sharma)
Court Master

(Phoolan Wati Arora)
Court Master